COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 257 OF 2015 & IA NO. 252 OF 2018

Dated: 16th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Jaiprakash Power Ventures Ltd. Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Respondent(s)

Ors.

Counsel for the Appellant(s) : Ms. Molshree Bhatnagar

Mr. Sakya Singha Chaudhuri

Counsel for the Respondent(s) : Ms. Aradhna Tandon

Ms. Ritika Singhal for R.1

Ms. Suparna Srivastava Ms. Sanjna Dua for R-2

ORDER

The learned counsel, Ms. Aradhna Tandon, appearing for the first Respondent submitted that, due to some personal inconvenience for today, the matter may kindly be listed on 09.05.2018.

Submission made by the learned counsel appearing for the first Respondent, at supra, is placed on record.

List this matter for hearing on <u>09.05.2018</u>, as requested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

ss/vt